NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 01/(MAH)/2017 Connected with T.C.S.D. No. 843/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: M/s. Joythy Consumer Products Marketing Ltd.

Between
M/s. Jyothy Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. RAJESH SHAR Advocate Reyer Shah

i.b. Rayer shah

seo

Common Order

<u>CSP No.01/2017 connected with CSD No.843/230-232/NCLT/MB/MAH/2016</u> <u>CSP No.04/2017 connected with CSD No.844/230-232/NCLT/MB/MAH/2016</u>

At request of the parties, list this matter for hearing on 17.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)